

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)

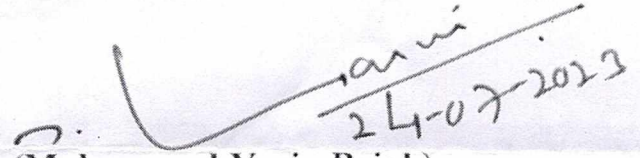
Subject: Transfer of Advocate License.

Notification No. 128207/2023/RG

Dated 24/07/2023

In pursuance of Bar Council of India Resolution No.1-C/2023 (Transfer) dated 15th & 16th April, 2023, Shri Sham Kumar, Advocate S/O Shri Tikka Ram R/O H.No.56A, Ram Pura, Gandhi Nagar, Jammu 180004, upon transfer of his enrolment from Bar Council of Himachal Pradesh is brought on the roll of Jammu and Kashmir Bar Council.


By Order.


(Mohammad Yasin Beigh)
Registrar (Admn)

No. 33618-25/RG/CP Dated 24/07/2023

Copy forwarded to the:-

1. Principal District & Sessions Judge, Jammu.
2. Secretary Bar Council of India, New Delhi for information and necessary action.
3. Manager Govt. Press, Jammu for publication in the next issue of Government Gazettee.
- 4-5. President, J&K High Court Bar Association, Jammu/Srinagar.
6. In-charge N.I.C. High Court of J&K Jammu for uploading on the website.
7. Shri Sham Kumar, Advocate S/O Shri Tikka Ram R/O H.No.56A, Ram Pura, Gandhi Nagar, Jammu 180004.


Registrar (Admn) 24-07-23